

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 228/Confdl./2010
II-2-17/2001(Part-II)

Bilaspur, dated the 05/05/2010

Copy of Order no. 19-22/25-1/10 dated 28.04.2010 issued by the Deputy Secretary, Government of Chhattisgarh, SC & ST Welfare Department, Raipur forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice I.M.Quddusi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Dharendra Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice R.L.Jhanwar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
14. Registrar (Vigilance and I & E), High Court of Chhattisgarh, Bilaspur for information.
15. Director/Additional Director, Judicial Officers' Training Institute, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, D.K.S. Bhawan, Mantralaya, Raipur for information.

Contd..2-/

17. Shri Neelam Chand Sankhla, Special Judge SC/ST (P.A.) Act, Durg for information and compliance. He is directed to take over charge at his new place of posting before 15.05.2010.
18. Presiding Officer, Wakf Tribunal, House No. 252-253, First Floor, Sector-5, Devendra Nagar, Raipur, for information.
19. District & Sessions Judge, Raipur/ Bilaspur/ Durg/ Bastar (Jagdalpur) Mahasamund/ Raigarh/ Korba/ Kabirdham (Kawardha)/ Rajnandgaon/ Dhamtari/ Uttar Bastar (Kanker)/ Janjgir-Champa/ Koriya (Baikunthpur)/ Jashpur/Dakshin Bastar (Dantewara)/Surguja at Ambikapur for information.
20. Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
21. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
22. Deputy Registrar (Copying & Central Filing/ Protocol & Works/ Civil, Criminal & Writ/ S.W., Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
23. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
24. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur for uploading in the Official website of Chhattisgarh High Court.
25. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.


5-5-2010
(G. Minhajuddin)
I/C Registrar General

1170/2107
01-5-10

छत्तीसगढ़ शासन
आदिम जाति तथा अनुसूचित जाति विकास विभाग
मंत्रालय
राज कल्याण सिंह भवन, रायपुर

--आदेश--

रायपुर, दिनांक /4/2010

क्रमांक एफ 19-22/25-1/10 :: छत्तीसगढ़ शासन विधि एवं विधायी कार्य विभाग मंत्रालय रायपुर ने अपने आदेश क्रमांक 3835/डी-1058/21-ब/छ.ग./2010 दिनांक 21 अप्रैल, 2010 के द्वारा श्री नीलम चंद्र सांखला, विशेष न्यायाधीश, अनुसूचित जाति एवं अनुसूचित जनजाति (अत्याचार निवारण) अधिनियम दुर्ग (छ.ग.) की सेवाये वकफ अधिकरण रायपुर में पीठासीन अधिकारी के पद पर प्रतिनियुक्ति पर पदस्थापना हेतु विभाग को सूची गई है।

अतः राज्य शासन एतद द्वारा श्री नीलम चंद्र सांखला, विशेष न्यायाधीश की सेवाये प्रतिनियुक्ति पर लेते हुये उन्हें वकफ अधिकरण रायपुर में पीठासीन अधिकारी के पद पर पदस्थ करता है।

क्रमांक एफ 19-22/25-1/10 :: माननीय उच्च न्यायालय बिलासपुर के आदेश क्रमांक 187/11-2-1/2010 दिनांक 13.4.2010 के द्वारा श्री सतीश कुमार सिंह, पीठासीन अधिकारी वकफ बोर्ड रायपुर की पदस्थापना प्रतापपुर सरगुजा किये जाने के फलस्वरूप उनकी सेवाये प्रतिनियुक्ति से वापस करते हुए उनके मूल विभाग (विधि विभाग) को वापस करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार

हस्ताक्षर
(डॉ. अनिल चौधरी)
उप सचिव
छत्तीसगढ़ शासन

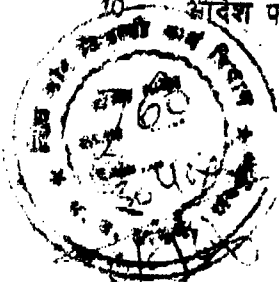
आदिम जाति तथा अनु.जाति वि.वि.
रायपुर, दिनांक 28/4/2010

क्रमांक एफ 19-22/25-1/10
प्रतिलिपि:-

1. विशेष सहायक नान.मंत्रीजी छ.ग.शासन आ.जा.तथा अनु.जा.वि.वि.मंत्रालय रायपुर
2. प्रमुख सचिव, छ.ग.शासन विधि एवं विधायी कार्य विभाग मंत्रालय रायपुर की ओर उनके आदेश क्रमांक 3835/डी-1058/21-ब/छ.ग./2010 दिनांक 21 अप्रैल, 2010 के संदर्भ में सूचनार्थ।
3. जिला एवं सत्र न्यायाधीश दुर्ग (छ.ग.)
4. आयुक्त, आदिम जाति तथा अनुसूचित जाति विकास रायपुर
5. कलेक्टर जिला रायपुर
6. कोषालय अधिकारी जिला रायपुर
7. पीठासीन अधिकारी वकफ अधिकरण रायपुर
8. श्री नीलम चंद्र सांखला, विशेष न्यायाधीश अनुसूचित जाति एवं अनुसूचित जनजाति (अत्याचार निवारण) अधिनियम दुर्ग।
9. श्री सतीश कुमार सिंह, पीठासीन अधिकारी वकफ अधिकरण रायपुर की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
10. आदेश फाईल।

हस्ताक्षर
उप सचिव

छत्तीसगढ़ शासन
आदिम जाति तथा अनु.जाति वि.वि.



हस्ताक्षर
15/5/10